

C. C.P. No. 11/12

vs

O.A. No. 416/11

(1)

04.7.12

No. setting of D.B.

Within 08.8.12

✓ BOC

O.R.

compliance
report not
filed

✓
6.8.12

(2)

08.8.12

No. setting of D.B.

Within 17.9.12

✓ BOC

(3)

17.9.12

Within 15.10.12

✓ BOC

CCP 11/12

In

O.A.416/11

✓ 15.10.12.

Hon'ble Justice Sri Alok Kumar Singh, Member (J)
Hon'ble Sri S. P. Singh, Member (A)

For applicant Sri Praveen Kumar.
For respondents Sri S. Verma.

Sri Praveen Kumar, learned counsel for the applicant fairly concedes that in compliance of this Tribunal's order dated 11th October, 2011, the representations dated 18.3.2011 and 10.9.2011 have been disposed of.

In view of the above, contempt proceedings are struck off in full and final satisfaction. Notices stands discharged.

S. P. Singh

Member (A)

A. Singh

Member (J)

vidya

OR
Copy of order
dated 15.10.12
B.P.W.
17-10-12